

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 1360 of 2011

[Arising Out Of OIO-11/BRC-I/MP/2011 Passed By Commissioner of Central Excise, Customs and Service Tax-VADODARA-I]

M/s. Vinod Hiralal Shimpi

Store Keeper, Dhariwal Industries Ltd.,
National Highway No. 8, At-Fazalpur, Post-Sankarda,
Vadodara, Gujarat-391350.

..... Appellant

VERSUS

C.C.E. & S.T.-Vadodara-I

1st Floor...Central Excise Building,
Race Course Circle, Vadodara,
Gujarat-390007

.....Respondent

APPEARANCE:

Sh. Mayur Shroff, Advocate for the Appellant
Sh. L. Patra, Assistant Commr. (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 08.08.2019

DATE OF DECISION: 15.10.2019

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 1406 of 2011.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**